

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

**26. IA 2809/2021 IA 3668/2023-seeking appropriate direction to
respondent IA 04/2020 In C.P. (IB)/222(MB)2018**

CORAM:

**SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)**

**MS. LAKSHMI GURUNG
HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 18.04.2024**

**NAME OF THE PARTIES: - S Gopalakrishnan
V/s
Office of Dy Commissioner of Income Tax
Circle 1(1) Pune
IN THE MATTER OF
Ajit Madhukar Darvatkar
V/s
Arch Infra Projects Nirman Pvt Ltd**

Section: 60(5), 9 of the Insolvency and Bankruptcy Code, 2016

ORDER

Adv. Amit Tungare a/w Adv. Prathamesh Nirkhe appeared for the Applicant/Liquidator in IA.No.3668/2023. Due to paucity of time the matter could not be taken up. List this matter on **11.06.2024**.

**Sd/-
ANIL RAJ CHELLAN
Member (Technical)**

JAGDISH

**Sd/-
LAKSHMI GURUNG
Member (Judicial)**